

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 8<sup>th</sup> April, 2014*

No.HC.VII-123/2013/ 2109 /A. Hon'ble the Chief Justice has been pleased to dispense with the service of Shri Bhupen Kumar Nath, Deputy Registrar (G&C), Gauhati High Court, Guwahati for one half of a day in order to enable him to attend the works in Judicial Academy, Assam in the other half, with immediate effect.


By order,  
Sd/- Robin Phukan,  
**REGISTRAR (VIGILANCE)**

Memo NO. HC.VII-123/2013/ 2110 - 2122 /A.

Dated 08.04.2014

Copy to:-

1. The Director, Judicial Academy, Assam, Guwahati
2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
3. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
5. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
6. The Chief Judicial Magistrate, \_\_\_\_\_
7. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
8. Shri Bhupen Kumar Nath, Deputy Registrar (G&C), Gauhati High Court, Guwahati
9. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
10. The Superintendent ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
- ✓ 11. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
12. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/Registrar (Admn.), Gauhati High Court, Guwahati
13. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

  
**REGISTRAR (VIGILANCE)**

31/4/2014